

(h) the justification therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) 7777 Hec.

(b) The details are as under:-

Northern Ridge	—	87 hec.
Central Ridge	—	864 hec.
South-Central Ridge	—	626 hec.
Southern Ridge	—	6200 hec.
Total :		7777 hec.

(c) The Delhi Development Authority, conservator of Forests, Delhi and Municipal Corporation of Delhi have reported that 3.5%, 9.5% and 7.42% respectively of the land under their control is under encroachment in the Ridge Areas.

(d) The position as reported by conservator of Forests, Deputy Commissioner, South-West District, Municipal Corporation of Delhi, Delhi Development Authority and Land & Development Office is as under:-
Conservator of Forests :

In Wildlife sanctuary Asola, encroachments in Devli over an area of 1.0 acre and Tughlakabad (near Babbar Khalsa) over an area of 1.5 acre have been removed by demolishing the unauthorised structures during the year 1996-97. For removal of the rest of the encroachments, the Conservator of Forests is already seized of the matter.

Deputy Commissioner, South-West District :

Demolition of unauthorised structures has been done in Devli, Khanpur, Saidulazab, Asola, Rajokari, Bhatti to reclaim the gaon sabha land in the last one year.

Municipal Corporation of Delhi :

Out of 12 Acres, land measuring approximately 7 Acres has been reclaimed after demolition/removal of the encroachment.

Delhi Development Authority :

The identified encroachments from the Ridge Area have been removed.

Land and Development Office :

The encroachments were removed by the CPWD. L&DO also attended the demolition programme.

(e) and (f) Deputy Commissioner, South-West District, Delhi has reported that lease granted for minig to D.S.I.D.C. in Southern Ridge was not renewed after issue of the notification on 24.5.94 under Section 4 of the Indian Forest

Act declaring the ridge area as a reserved forest. Some residents of Balbir Nagar, Sanjay Nagar and Indra Nagar were granted lease by the erstwhile Gaon Sabha. Some leases were also granted on the Gaon Sabha land to M.C.D. DESU and other Government and Semi-government Academic and Charitable Institutions for maintaining essential services.

Power Grid Corporation

1861. SHRI AJAY CHAKRABORTY : Will the PRIME MINISTER be pleased to state :

(a) the details and composition of present Board of Directors of the Power Grid Corporation of India;

(b) whether some of the members of the Board have been facing severe charges of irregularities;

(c) if so, the details thereof;

(d) whether the Government have allowed such members to continue in the Board; and

(e) if so, the details and reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (DR. S. VENUGOPALACHARI) : (a) As on date, the Board of Directors of POWERGRID comprise of three full-time functional Directors and two part-time Directors. The full-time Directors are Shri R.P. Singh, Director (Personnel), Shri A.L. Jaggi, Director (Operations) and Shri R.K. Madan, Director (Projects). The part-time Directors are Shri J. Vasudevan and Shri S.R. Shivrain, Joint Secretaries in the Ministry of Power.

(b) to (e) Shri A.L. Jaggi, one of the Directors in the Board of POWERGRID, has been served with a chargesheet in January, 1997 for initiating major penalty proceedings. The decision on the continuance of the Director on the Board of POWERGRID would depend upon the final outcome of the departmental proceedings.

Small and Medium Hydro Power Projects

1862. DR. ASIM BALA :

SHRI HANNAN MOLLAH :

Will the PRIME MINISTER be pleased to state :

(a) whether the Government propose to set-up some small/medium hydro power projects in the country;

(b) if so, the details thereof, State-wise;

(c) the locations identified for this purpose; and

(d) the details about the resources and technology of such projects ?

THE MINISTER OF STATE OF THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (CAPT. JAI NARAYAN PRASAD NISHAD) : (a) and (b) Small Hydro Power Projects aggregating to 141 MW capacity have